The 15 States, viz. Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Goa, Haryana, Himachal Pradesh, Jharkhand, Kerala, Meghalaya, Nagaland, Punjab, Sikkim and Tripura have informed that no such incident had occurred. Information is being collected from remaining 8 States of Jammu & Kashmir, Manipur, Madhya Pradesh, Mizoram, Orissa, Tamil Nadu, Uttar Pradesh and Uttaranchal.

(b) Action taken by above State Governments are as follows:

Andhra Pradesh: Cases were enquired and where it was proved that incidence has incurred due to negligence of the implementing agencies, such agencies were replaced. Approproate warnings were given to the school authorities to be vigilant.

Karnataka: The Headmaster and the Cooks were served warnings.

Maharashtra: The incidents had incurred in 4 districts. Of these, in one district, viz. Jalgaon, FIR has been filed. Inquiries were made in the remaining cases.

Rajasthan: Appropriate disciplinary action has been initiated against Block Development Officer, Additional CEO of Zila Parishad and School Authorities.

West Bengal: An FIR has been filed in one case and in the second case, no willful misdeed was found after enquiry.

## Drinking water and sanitation facilities in Government schools

1959. SHRI K.B. SHANAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the proposal for providing drinking water and sanitation facilities to Government primary & upper primary schools is pending;
  - (b) if so, the details thereof; and
  - (c) by when the proposal would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Annual Work Plans & Budgets for Sarva Shiksha Abhiyan for year 2006-07 have already been approved for all States and Union Territories by Government of India, which include items of school infrastructure.